

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/157/2016

NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others

NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others

UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	A.R. Ramanathan S.K. Rahul Vivek	Counsel for Petitioners	SK Rahul Vivek
2.	T. S. SIVAKUMAR (P1)	Petitioner.	T.S. Sivakumar
3)	P. S. Ganesh	R-2 to 6	P.S. Ganesh

ORDER

Shri S K Rahul Vivek, counsel for petitioners present. Shri P S Ganesh, counsel for R2 to R6 present. Counsel for petitioner prayed time for submitting arguments Considering his request, time enlarged. Put up on **09.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)